

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS

LOK SABHA

UNSTARRED QUESTION NO.2510
TO BE ANSWERED ON 05.03.2020

Youth Commission

2510. SHRI CHIRAG KUMAR PASWAN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any proposal to form Youth Commission in near future;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of organisational set up for any such proposal in near future?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[SHRI KIREN RIJIJU]

- (a) No, Sir.
- (b) Does not arise.
- (c) The Department of Youth Affairs, Ministry of Youth Affairs and Sports has been taking all necessary steps, with the help of all the Ministries/Departments and other stakeholders, to resolve various issues of youth of the country, within the existing policy framework. The National Youth Policy, 2014 proposes a 'vision' for the youth of India, which is "To empower youth of the country to achieve their full potential, and through them enable India to find its rightful place in the community of nations". The policy lays down five well thought out

objectives and 11 priority areas, namely, Education, Employment and Skill Development, Entrepreneurship, Health and Healthy Lifestyle, Sports, Promotion of Social Values, Community Engagement, Participation in politics and governance, Youth engagement, Inclusion and Social Justice.

The implementation of the Policy is the collective responsibility of all concerned Central Ministries/Departments, State Governments as well as other stakeholders. A number of Central Ministries/Departments, including the Ministry of Youth Affairs and Sports, have implemented/are implementing schemes/programmes having bearing on development and empowerment of youth in the 11 specified priority areas. The Department of Youth Affairs is playing the coordinating/ facilitating role, for implementation of the Policy, for development and empowerment of youth.

Keeping in view of the National Youth Policy, 2014 and schemes/programmes of the Department of Youth Affairs and other concerned Ministries, the need of the constitution of Youth Commission has not been felt by the Department of Youth Affairs so far.”

(d) Does not arise.
